N THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

IB-459/ND/2017

In the matter of:

Aarti Industries Limited

....PETITIONER

Vs.

Veekay Polycoats Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 30.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Saaduzzman, Advocate

For the Respondent/Corporate Debtor::

For the Intervener

ORDER

At the request of the Learned Counsels for the parties, the matter is

adjourned to 08.2.2018.

-S-du)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

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